

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

No.HHC/Admn.16 (34)74-IV- Dated Shimla, the 28th December, 2018

NOTICE

In continuation and partial modification of Notice No. HHC/Admn.16(34)74-IV-33000-33002 dated 12.12.2018, the last date of receiving applications from the Advocates desirous of being designated as Senior Advocates in the State of H.P. has been extended upto 5.1.2019.

BY ORDER

REGISTRAR GENERAL

Dated 28.12.2018

Endst.No.HHC/Admn.16 (34)74-IV- 34799

Copy forwarded to: -

1. The President, H.P. High Court Bar Association, Shimla, for information of the Bar Members.
- ✓ 2. The Scientist-D, NIC branch of this Registry for conversion of the same into digital form on Gazette Website.
3. Notice Board of this Registry.


Additional Registrar(O&A)